

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 15.10.2014


OA No. 458/2011

None present for the applicant.

Mr. Mukesh Agarwal, Counsel for respondents.

Neither the applicant nor the counsel for the applicant was present on 31.3.2014, 16.4.2014, 1.5.2014, 20.5.2014, 4.7.2014 and today even in the 2nd round. The OA was also listed on 10.7.2014, 28.7.2014, 19.8.2014 and 11.9.2014. On these dates the members of the Bar were abstaining from work. But on these dates even the applicant did not appear before the Tribunal. Therefore, it appears that the applicant has lost interest in pursuing the present OA. Hence, the OA is dismissed for non-prosecution on the part of the applicant.


(DR.MURTAZA ALI)
JUDICIAL MEMBER


(ANIL KUMAR)
ADMINISTRATIVE MEMBER

Adm/